

Form No.2

General Manager
Credit Information Bureau

Address _____

Dear Sir

CREDIT INFORMATION : PARTNERSHIP/COMPANIES

PART A

Please be good enough to let us know the latest credit information available with the Bureau in respect of the undermentioned Partnership/Company:

- 01 Name of Partnership/Company
- 02 Address & Telephone number
- 03 Names of Partners/Directors
 - i Name / Father's name/ Name of Spouse
 - ii PAN No:
 - iii Voter ID No:
 - iv Ration Card No.:
 - v Pass port No.:
 - vi Driving Licence No.:
 - vii Credit Card Name and Number:
 - viii Occupation :
- 04 Company Registration No./CST No./SST No.

We are aware, that we should observe strict secrecy in respect of any information supplied to us by the Bureau and pledge ourselves not to reveal any such information or matter except;

- (a) When required to do so;
 - i) by a Court of Law; or
 - ii) by the person to whom such information relates; or
- (b) in order to comply with any provisions of the Credit Information Bureau Regulation Act or any other law.

Signature of Authorised Officer

PART B - (to be filled only if customer requests for a Copy)

We hereby convey to you a request made by the customer abovenamed for an extract of the Report furnished to us.

We under-take to release the extract supplied by you to the customer concerned on 'identification'.

We authorise you to charge to our Account any additional fee that is payable for supplying the document requested by the customer.

Signature of authorised officer